GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA UNSTARRED QUESTION NO. 426 (TO BE ANSWERED ON 04.02.2021)

BACKLOG VACANCIES OF OBC CANDIDATES

426 SHRI VISHAMBHAR PRASAD NISHAD:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the data of the Ministry about OBC employees includes the PSUs/Institutions/Ministries;
- (b) whether non-filling of backlog vacancies is due to non-availability of OBC candidates possessing the educational qualifications as per the Recruitment Rules of the post or due to reasons such as Not Found Suitable (NFS) in Interview or experience criteria, if any; and
- (c) whether Government proposes to relax the experience criteria or any other criteria of the Recruitment Rules of the Post due to which the OBC backlog exists and is not getting filed, as one time measure?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a): The Department of Personnel and Training (DoPT) monitors the progress in filling up of backlog reserved vacancies for the Scheduled Castes (SCs)/Scheduled Tribes (STs)/Other Backward Classes (OBCs), which includes data in respect of Ministries/Departments, their Public Sector Banks/ Financial Institutions, Central Public Sector Undertakings.
- (b) & (c): DoPT has issued instructions to all Ministries/ Departments to constitute an In-House Committee for identification of backlog reserved vacancies, to study the root cause of such vacancies, to initiate measures to remove the factors causing such vacancies and to fill them up through Special Recruitment Drives. Representation of OBCs has shown an increasing trend since it started in September, 1993. As per available information, representation of OBCs, as on 01.01.2012, was 16.55%, which has increased to 20.46% as on 01.01.2019, as per data received, as on date, from 53 Ministries/Departments.
